

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. MA 259 of 97  
OA 1386 of 96

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman  
Hon'ble Mr. S. Dasgupta, Administrative Member

CHAMPA GHOSH

VS

UNION OF INDIA & ORS.

For the applicant : Mr. J.N. Biswas, counsel

For the respondents: Mr. M.S. Banerjee, counsel

Heard on : 31.3.98

Order on : 31.3.98

O R D E R

S. Dasgupta, A.M.

The Miscellaneous Application is not pressed by the 1d. counsel for the applicant. He submits that the matter be heard urgently since a number of promotions have been given by the respondents from the post of Stenographer. After considering the submission the Original Application is fixed for hearing on 20.5.98. The Miscellaneous Application stands disposed of as not pressed. On the prayer of the 1d. counsel for the respondents time is granted as last chance to file the reply within 3 weeks from this day on payment of cost of Rs.200/- to the applicant. Rejoinder if any be filed within one weeks thereafter.

  
MEMBER (A)

  
VICE-CHAIRMAN